

2020
HIGH COURT, APPELLATE SIDE
CALCUTTA

No. 3235-A

Dated : Calcutta, the 5th October, 2020

From :

Sri Bibhas Ranjan De,
Registrar (Judicial Service),
High Court, Calcutta

To :

- 1. All the District Judges of West Bengal and A & N Islands**
- 2. Chief Judge, City Civil Court/City Sessions Court/
Presidency Small Causes Court, Calcutta**
- 3. Member Secretary, State Legal Services Authority, West Bengal,
City Civil Court Building, Kolkata – 700001.**
- 4. Director, West Bengal Judicial Academy,
AA-III (B-10), Rajarhat, New Town, Kolkata-700160**
- 5. Secretary, Judicial Department, Government of West Bengal,
Writers' Buildings, Kolkata – 700001.**

**Sub : Direction of Hon'ble Court upon the WBJs Officers under order of transfer
regarding taking over charge of new assignment**

S i r,

In continuation with Court's letter no. 2990-A dated 02.09.2020, I am directed to inform that the Hon'ble Court has further been pleased to direct all the officers under Order of Transfer to deliver charge of their respective court and office only after ascertaining that the officer whom he/she is to succeed, has already made over or ready to make over charge there.

You are, therefore, requested to make necessary arrangement and pass necessary instruction upon the concerned officers, posted in your judgeship/authority/department and also under order of transfer in view of the above direction of the Hon'ble Court.

This may be treated as extremely urgent.

Yours faithfully,

Sd/-

Registrar (Judicial Service)